

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: HIGH COURT FOR THE STATE OF TELANGANA - WORKSHOPS -**  
Nomination of Judicial Officers who are dealing with the POCSO Act Cases and I Addl. District and Sessions Judges in the Districts of Hyderabad, Ranga Reddy and Medchal-Malkajgiri Districts to participate in one day State Level Workshop on POCSO Act, 2012 scheduled to be held on 10.12.2022 (Saturday) at MCR HRD Institute, Jubilee Hills, Hyderabad – **POSTPONED – ORDERS – ISSUED.**

- READ:**
1. Lr.No.405/TSCPCR/2021, dated 29.11.2022 from the Chairperson, Telangana State Commission for Protection of Child Rights, Government of Telangana, Hyderabad.
  2. High Court's Proceedings Order Roc.No.2125/SO/2022, dated 06.12.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.
  3. High Court's Proceedings Order Roc.No.4798/2022-B.Spl., dated 07.12.2022.
  4. High Court's Letter Roc.No.2125/SO/2022, dated 09.12.2022 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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**ORDER ROC.NO.4798/2022 - B.SPL., DATED:09.12.2022.**

**The High Court is pleased to pass the following order:**

In view of postponement of one day State Level Workshop on POCSO Act, 2012 on 10.12.2022 (Saturday) at MCR HRD Institute, Jubilee Hills, Hyderabad vide High Court's Proceedings 4<sup>th</sup> read above, the in-charge arrangements made to the nominated officers vide High Court's Proceedings 3<sup>rd</sup> read above, is hereby **cancelled**.

**NOTE:** The proceedings placed in the High Court's Web Site <https://tshc.gov.in>.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers and Incharge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. **THE PRL. DISTRICT AND SESSIONS JUDGES /THE I ADDL. DISTRICT AND SESSIONS JUDGES**
  - 1) Rangareddy District at L.B.Nagar
  - 2) Medchal-Malkajgiri District at Malkajgiri
7. The Pay and Accounts Officer, Hyderabad.
8. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
9. The District Treasury Officer, Shamirpet, Medhcal-Malkajgiri District.
10. **THE SECTION OFFICERS :**

a) Special Officers Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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